DIVISION BENCH ITEM NO.105

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP (IB) No. 342/ALD/2019

CORAM:

1. **SHRI PRAVEEN GUPTA,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI ASHISH VERMA,**
   HON'BLE MEMBER (TECHNICAL)

Date of Order: 16th March, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	**AKONA ENGINEERING PVT LTD V/S M/S R K CONSTRUCTIONS (INDIA) PVT LTD**
UNDER SECTION	**9 IBC**

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Babita Jain, Adv. : *For the Operational Creditor*

NONE. : *For the Corporate Debtor*

ORDER

There is no representation on behalf of the Corporate Debtor.

In the interest of justice, adjourned to 22nd March, 2023.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

16th March, 2023

Priya Agarwal
(Stenographer)